

Badarpur Power Plants in Delhi during last three years, year-wise;

(b) the total number of hours for which load-shedding was resorted to on account of these breakdowns during the last three years, year-wise;

(c) whether it is a fact that the plants at Indraprastha Power House have become obsolete; and

(d) if so, what steps Government propose to replace the same with new ones and give relief to the people of Delhi from load-shedding?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) There was no complete breakdown of the Badarpur and Indraprastha power stations in Delhi during the last three years. However, individual units had to be closed down due to outage/fault in the units. The number of such break-downs (of more than one day's duration) in the Indraprastha Station and Badarpur thermal power station during the years 1977-78, 1978-79 and 1979-80 (upto 5th March, 1980) are as follows:—

Name of Power House	No. of breakdowns during		
	1977-78	1978-79	1979-80 (upto 5-3-1980)
Indraprastha Power Station	43	51	45
Badarpur Thermal Power Station	33	46	59

(b) The details of generation at Badarpur Power Station and Indraprastha Power Station during the years 1977-78, 1978-79 and 1979-80 are as follows:—

	1977-78	1978-79	1979-80
Badarpur Thermal Power Station	839.43	1056.08	1290 (Estimated upto end of March, 1980)
Indraprastha Power Station	1861.00	1643.00	1715 (Estimated upto end of March '80).

The details of the load-sheddings during the last three years are as follows:—

Year	Load-Shedding	
	No. of days	No. of Mega Watt. Hours of load-shedding
1977-78 . . .	57	7,647
1978-79 . . .	130	11,340
1979-80 . . . (upto Feb., '80)	131	29,546

The availability of power has gone up but the load demand has also gone up. The increase in load shedding during the last two years is primarily due to the increase in load demand and the non-availability of assistance from Northern Grid.

(c) No, Sir.

(d) Question does not arise.

Terms of Reference of Press Commission

106 SHRI MADHU DANDAVATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government proposes to make the terms of reference of Press Commission more comprehensive and also replace the members of the Commission who have resigned;

(b) if so, what are the modifications in the original terms of reference; and

(c) what are the names of the members of the Press Commission who have resigned and those the members newly appointed?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) Yes, Sir.

(b) Suggestions regarding comprehensive set of terms of reference of

the Press Commission have been called for from concerned press organisations/associations. Modifications would be made after considering these suggestions.

(c) A statement containing the names of Chairman and Members of the Press Commission, who have resigned is attached. New members have not yet been appointed.

Statement

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| 1. Justice P. K. Goswami | Chairman |
| 2. Shri Abu Abraham | Member |
| 3. Shri Prem Bhatia | Member |
| 4. Shri S. N. Dwivedy | Member |
| 5. Shri Moineudin Harris | Member |
| 6. Shri Ravi Mathai | Member |
| 7. Shri Yashodar N. Mehta | Member |
| 8. Shri V. K. Narasimhan | Member |
| 9. Shri F. S. Nariman | Member |
| 10. *Shri Nikhil
Chakravartty | Member |
| 11. Shri S. H. Vatsyayan | Member |

*Shri Nikhil Chakravartty was appointed as Member of the Press Commission on 23rd November, 1978 on the resignation of Shri Arun Shourie.

Ghatal Master Plan for prevention of Floods in Midnapur, Howrah and Hooghly Districts of West Bengal

107. SHRIMATI GEETA MUKHERJEE: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Government have received from the Government of West Bengal a scheme called Ghatal Master Plan for prevention of recurring floods in a vast area of Midnapur, Howrah and Hooghly Districts of West Bengal; and

(b) if so, what action has been taken by the Government for clearing the scheme and when is it expected to be cleared?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.

B. A. GHANI KHAN CHAUDHURI): (a) and (b). The State Government has sent the scheme to the Ganga Flood Control Commission which is scrutinising it. It is expected that the scheme would be sent to the Technical Advisory Committee of the Planning Commission for clearance in March, 1980

Allocation of Power produced by D.V.C.

108. SHRIMATI GEETA MUKHERJEE: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) the basis of allocation of power produced by DVC (Damodar Valley Corporation) amongst its various consumers, what priority is given for supply of power to (CESC) Calcutta Electric Supply Company and the basis of such priority and how the same compares with the other consumers particularly TISCO;

(b) the contractual obligation of the DVC for supply of power to CESC and is the contractual amount incorporated in the agreement conditioned by the quantum of power produced by DVC; and

(c) the average amount of power supply by the DVC during morning and evening peak period to the CESC during last one year and how the same compares with the contractual obligation and how this condition compares with other consumers of DVC, particularly TISCO Plant at Jamshedpur?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) The basis of allocation of power produced by the DVC amongst its various consumers has been decided after consultation with the State Electricity Boards, Planning Commission and Ministry of Home Affairs. According to the graded